

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1246/2023 in W.P.(C) No. 1229/2021

HAFIZ NAUSHAD AHMAD AZMI

Petitioner(s)

VERSUS

KATIKITHALA SRINIVAS & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 07-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sanjay R Hegde, Sr. Adv.
Mr. Talha Abdul Rahman, AOR

For Respondent(s) Mr. K.M. Nataraj, ASG

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr KM Nataraj, Additional Solicitor General has placed on the record a tabulated statement indicating the steps which have been taken for completing the composition of the Central Haj Committee.
- 2 Having taken note of the tabulated statement, a copy of which has been furnished to Mr Sanjay R Hegde, senior counsel appearing on behalf of the petitioner, we direct that the Union Government shall take expeditious steps for

ensuring that the composition of the Central Haj Committee is duly completed in accordance with law.

- 3 Before the next date of listing, an affidavit shall be filed before this Court setting out the up to date position.
- 4 List the Petition on 15 April 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR